

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-7
New CA-95/2021
In
463/252/ND/2020

IN THE MATTER OF:

Inovace Automotive Private Limited

...APPELLANT

Vs.

Registrar of Companies NCT of Delhi & Haryana

...RESPONDENT

SECTION

U/s 252

Order delivered on 04.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Adv Mr. Himanshu Harbola presented with Adv Ms. Kaveri Verma and Adv Mr. Ketan Madan

For the Respondent/CD :

For the Intervener/I.T/ Deptt. : Mr. Deepak Anand, Sr. St. Counsel Mr. Vipul Agrawal, Jr St. Counsel and Mr. Aayushmaan Vatsyayana, Adv

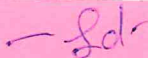
ORDER

New CA-95/2021

Counsel for the Applicant/Appellant is present. Counsel for the Income Tax Department is present. AROC is present. The Counsel for the Applicant/Appellant prayed for early hearing of petition No. 463/252/ND/2020.

The CA is **Allowed**.

The Registry is directed to list Company Petition No. 463/252/ND/2020 on 01.04.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)